

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 97
TO BE ANSWERED ON FEBRUARY 05, 2026**

WATER SUPPLY AND SEWERAGE PROJECTS UNDER AMRUT 2.0

**NO. 97. SHRI HARIBHAI PATEL:
SMT. KAMLESH JANGDE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of cities in the country in which water supply and sewerage projects have commenced under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 since January, 2025, State-wise including Chhattisgarh, particularly in Kanker, Balod, Dhamtari and Kondagaon districts of Kanker Lok Sabha Constituency and Telangana;**
- (b) the manner in which progress is being measured in terms of expansion of tap connections, reduction in non-revenue water and improvement in service quality across the country, especially in Urban Local Bodies (ULBs) of Telangana;**
- (c) the steps taken to promote water reuse, treated waste water utilisation and sustainable urban water management across the country including Telangana;**
- (d) whether any project has faced delays due to technical or financial constraints in the country including Telangana and Maharashtra, particularly Jalgaon Lok Sabha Constituency and if so, the details thereof;**
- (e) the measures being taken by the ULBs to ensure long-term operation and maintenance of water supply and sewerage assets across the country including Telangana;**
- (f) the details and the progress of the said projects under AMRUT 2.0 across the country including Darbhanga city of Bihar and district-wise for Madhya Pradesh; and**
- (g) the details of the AMRUT 2.0 water supply and sewerage projects commenced and the funds granted during the last three years in Palghar district of Maharashtra?**

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (g): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (g) OF STARRED QUESTION NO. 97 DUE FOR ANSWER IN THE LOK SABHA ON 05 FEBRUARY, 2026 REGARDING “WATER SUPPLY AND SEWERAGE PROJECTS UNDER AMRUT 2.0”

(a) to (g): Water and sanitation is State subject. Government of India supplements the efforts of the States through schematic interventions/advisories. It provides financial and technical support to the States through various Mission/ Schemes such as Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0).

AMRUT 2.0 has been launched on 1st October, 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under AMRUT 2.0, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects.

State Water Action Plans (SWAPs) comprising of 3,528 water supply projects worth ₹1,19,636.49 crore have been approved so far by Ministry of Housing and Urban Affairs (MoHUA) in 2,484 ULBs across the country. Approved projects cover development of 11,160 Million Litres per Day (MLD) water treatment capacity (new/ augmentation), 178 lakh new household tap connections and laying of 1.26 lakh km of pipelines (new & replacement).

Further, under this Mission, SWAPs comprising of 583 sewerage/septage projects worth ₹66,117.69 crore have been approved so far in 255 AMRUT cities. Approved projects cover 6,649 MLD sewage treatment capacity (new/augmentation), 65 lakh household sewer connections and laying of 34,548 km of sewer lines.

The details of number of water supply and sewerage and septage management projects awarded by the States under AMRUT 2.0 since January, 2025, State-wise including Chhattisgarh and Telangana are given in Annexure -I.

The details of projects taken up by the State in Kanker, Balod, Dhamtari and Kondagaon districts of Kanker Lok Sabha Constituency in Chhattisgarh under AMRUT 2.0 are given in table below. As informed by the State all the water supply projects in Kanker Lok Sabha Constituency have been awarded and at implementation stage. No sewerage projects have been taken up by the State in these districts.

Sr. No.	District	ULB Name	Name of Scheme	Awarded Cost (in Cr.)	Target HSC (in No.)	Physical Progress (in %)
1.	Dhamtari	Aamdi	Water Supply Scheme	33.17	2112	47
2.	Dhamtari	Nagri		59.05	4259	1
3.	Balod	Gunderdehi		29.28	2243	45
4.	Balod	Arjunda		26.21	1552	38
5.	Balod	Dondilohara		28.74	1934	20
6.	Kanker	Narharpur		31.32	1542	24
7.	Kanker	Bhanupratappur		35.84	2600	50
8.	Kondagaon	Kondagaon		104.42	9895	55

As informed by the State of Chhattisgarh since January 2025, the Dondilohara Water Supply Scheme in Balod District has commenced with an awarded amount of ₹28.74 crore.

The State of Bihar has taken up one water supply project worth ₹186.16 crore in Darbhanga city, which is at tender stage.

The State of Maharashtra state has taken up three water supply projects worth ₹634.67 crore and one sewerage project worth ₹529.74 crore in Palghar district. As informed by the State, work has been commenced in all the four projects during the last three years. Under AMRUT 2.0, funds are allocated/released/sanctioned to State/UTs, not town/ city-wise.

The district-wise details of water supply and sewerage and septage management projects in Madhya Pradesh is given in Annexure-II.

The progress is measures in terms of household coverage in terms of water supply and sewerage connections. Through AMRUT/ AMRUT 2.0 and in convergence with the States, 238 lakh water tap connections in the urban areas have been provided so far. 175 lakh sewer connections (including households covered through FSSM) have been provided through AMRUT/ AMRUT 2.0 and in convergence in AMRUT Cities. 90,457.51 km of water pipeline network has been laid/ replaced and 26,271 km of sewer network has been laid/ replaced.

For addressing non-revenue water issues, 258 water supply schemes under AMRUT have Smart Monitoring Systems such as Supervisory Control and Data Acquisition (SCADA) system and 1,422 water supply projects under AMRUT 2.0 has provision for SCADA system. Mission advocates ease of getting connections to minimize illegal connections. Mission has provision of ₹3000 per connection to enhance last mile connectivity. Mission advocated to use of smart elements, flow meters, pressure valves, etc. to strengthen maintenance systems, digital monitoring, energy efficiency, etc.

For improvement in service delivery, States have taken up Drink from Tap (DfT) projects and States are encouraged to implement at least one DfT project in a District Metered Area (DMA) or ward within each AMRUT city. 408 projects with 1,153 DMAs benefitting 16.72 lakh Households have been approved in 349 ULBs under AMRUT 2.0. Through AMRUT Mitra initiative Women SHGs have been engaged in water quality testing, O&M support, bill distribution, and awareness. So far, 6,067 projects have been approved worth ₹376.95 crore, involving 38,000+ SHG members. For ensuring sustainable water supply, 3,016 water body rejuvenation projects worth ₹6,223.48 crore have been approved under this Mission. Further, to promote groundwater recharge, Shallow Aquifer Management (SAM) initiative under AMRUT 2.0 was launched as a pilot project across 9 diverse Indian cities. This has been further scaled up under SAM 2.0 to 75 additional cities.

Various initiatives have been taken under AMRUT 2.0 for reuse of treated used water. The Mission promotes a circular water economy through city water balance plans, focusing on treated sewage reuse, waterbody rejuvenation, and water conservation. Under the sewerage component for 500 AMRUT cities, admissible activities include tertiary treatment with end-to-end reuse. So far, 1,437 MLD capacity has been developed for recycle/reuse under AMRUT. As informed by the cities in City Water Balance Plan on AMRUT 2.0 platform, around 6,535 MLD of treated water are reused by the States in industries, horticulture, agriculture, etc. Another, 1,931 MLD capacity for recycle/reuse is approved under AMRUT 2.0.

Further, MoHUA has launched "Jal Hi AMRIT" initiative under AMRUT 2.0 reforms, which aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this initiative is building capacity and incentivizing qualitative improvements in the treated discharge effluent. To institutionalize circularity, Water Resource Recovery Cells (WRRCs) have been established in 25 States/ Union Territories under this initiative to plan, monitor, and scale resource recovery interventions.

The State Government of Telangana has informed that efforts have been made to encourage industries to use treated wastewater instead of freshwater. Under AMRUT, the treated water from two STPs of 18.25 MLD

capacity constructed in Siddipet Municipality, and one STP of 38 MLD capacity in Karimnagar Corporation is reused for plantations along medians/avenues and for curing of roads. Under AMRUT 2.0, five STPs with a total capacity of 33.50 MLD are at implementation stage in Ramagundam Municipal Corporation for which discussions are going on with NTPC to use all treated water for cooling in their power plant.

Under AMRUT 2.0, Central assistance for projects is provided on real time basis as per submission of claims by the States on SNA SPARSH. Funds are released to the States through Mother Sanctions with no financial constraints on part of Government of India.

The projects taken up under AMRUT 2.0 are large infrastructure projects with long gestation periods. As reported by the States from time to time, some delay in projects occur due to delay in release of matching state share by the State, delay in preparation and approval of Detailed Project Reports, statutory clearances, land issues, etc. The State of Telangana has informed that no delay has been reported in projects due to technical or financial constraints. The State of Maharashtra has informed that in the Jalgaon Lok Sabha Constituency, three sewerage projects approved under the AMRUT 2.0 Mission for Jalgaon Municipal Council are presently delayed due to technical constraints arising due to restructuring of already approved projects, implementation was delayed, however, work has now been awarded and is in progress for all three projects. Under Erandol Municipal Council, the water body rejuvenation project has land related issue.

AMRUT guidelines advocates taking up projects with Operation and Maintenance (O & M) cost for at least five years, funded by way of levy of user charges or other revenue streams. The Mission framework also emphasizes reforms such as levy and collection of user charges, reduction of non-revenue water, reuse and recycling of treated wastewater and improvement in financial management practices to enhance the capacity of ULBs to sustainably operate and maintain assets. Further under AMRUT 2.0 through various reform initiatives such as Jal Hi Amrit and AMRUT Mitra, the Mission is supporting the States/ ULBs in management of Water Treatment Plants and Sewage Treatment Plants.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (g) OF UNSTARRED QUESTION NO.97 REGARDING “WATER SUPPLY AND SEWERAGE PROJECTS UNDER AMRUT 2.0”, DUE FOR ANSWER IN THE LOK SABHA ON 05.02.2026.

State-wise details of number of water supply and sewerage and septage management projects awarded by the States since January, 2025 under AMRUT2.0

S. No.	State	Water Supply			Sewerage & Sepatge Management		
		Project	Cities	Awarded Cost (in Cr.)	Project	Cities	Awarded Cost (in Cr.)
1	Andaman & Nicobar Islands	43	1	21.66			
2	Andhra Pradesh	3	3	17.96			
3	Arunachal Pradesh	7	6	169.27			
4	Assam	3	2	149.23	2	2	66.42
5	Bihar	3	3	357.24			
6	Chhattisgarh	6	6	442.68	5	5	625.37
7	Delhi	1	1	10.88	6	1	206.58
8	Gujarat	54	33	891.25	28	10	824.69
9	Haryana	9	9	111.72	6	5	267.77
10	Himachal Pradesh	11	11	83.10			
11	Jammu and Kashmir	47	31	256.34	3	2	330.44
12	Jharkhand	7	7	654.98			
13	Karnataka	44	41	1533.03			
14	Kerala	83	47	527.30	19	3	231.14
15	Madhya Pradesh	71	71	3139.60	16	16	3485.80
16	Maharashtra	17	16	1932.98	10	7	3497.66
17	Manipur	6	6	88.65			
18	Nagaland	23	23	97.00			
19	Odisha	86	36	1195.52			
20	Puducherry				1	1	33.05
21	Punjab	99	99	1022.62	4	4	188.99
22	Rajasthan	104	104	1244.51			
23	Tamil Nadu				2	2	602.82
24	Telangana				3	1	3975.34
25	Tripura	4	4	7.77			
26	Uttar Pradesh	73	68	2961.75	5	5	947
27	Uttarakhand	9	9	144.96			
28	West Bengal	95	80	3125.76			
Grand Total		908	717	20187.75	110	64	15283.07

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (g) OF UNSTARRED QUESTION NO.†*97 REGARDING “WATER SUPPLY AND SEWERAGE PROJECTS UNDER AMRUT 2.0”, DUE FOR ANSWER IN THE LOK SABHA ON 05.02.2026.

District wise water Supply Projects in Madhya Pradesh

SI NO	District	Approved Projects		Awarded Projects		
		No	Cost (in ₹ Cr)	No	Cost (in ₹ Cr)	Physical Completion (in ₹ Cr)
1	Agar Malwa	6	39.70	6	34.90	11.00
2	Alirajpur	2	28.12	2	18.44	12.15
3	Anuppur	8	166.34	8	116.38	20.65
4	Ashoknagar	4	55.00	3	39.12	5.20
5	Balaghat	4	25.92	4	23.28	4.73
6	Barwani	7	95.54	5	70.14	14.54
7	Betul	8	88.39	7	61.63	26.06
8	Bhind	3	84.10	3	33.84	16.34
9	Bhopal	2	524.32	2	735.03	49.15
10	Burhanpur	1	5.50	1	4.93	
11	Chhatarpur	4	37.83	4	33.78	2.42
12	Chhindwara	16	160.25	15	140.12	29.30
13	Damoh	3	25.09	3	23.26	7.79
14	Datia	4	52.08	3	64.03	30.61
15	Dewas	8	116.02	6	108.12	50.61
16	Dhar	9	149.46	9	133.17	33.73
17	Dindori	2	13.18	2	12.05	3.17
18	Guna	4	58.23	3	58.46	10.10
19	Gwalior	5	958.30	3	1063.83	85.79
20	Harda	4	97.77	4	85.08	9.84
21	Hoshangabad	6	63.05	5	56.91	7.91
22	Indore	7	1345.56	6	1116.39	21.82
23	Jabalpur	3	269.44	2	314.05	65.58
24	Jhabua	4	28.56	4	22.24	10.03
25	Khandwa	5	176.78	5	170.44	142.31
26	Khargaon	5	61.80	5	55.26	25.40
27	Mandla	3	18.67	3	16.51	4.59
28	Mandsaur	10	60.39	9	47.58	21.49
29	Morena	4	25.23	4	28.06	2.14
30	Murwara (Katni)	2	56.82	2	53.97	1.35
31	Narsimhapur	5	31.66	5	26.70	9.99
32	Neemuch	11	40.87	11	33.67	14.90
33	Panna	4	101.65	4	78.00	41.89
34	Raisen	11	147.62	11	148.25	58.29
35	Rajgarh	11	44.59	9	30.27	16.39
36	Ratlam	9	142.87	9	121.06	59.97
37	Rewa	11	189.60	11	251.88	131.86
38	Sagar	14	323.64	10	196.82	100.08

SI NO	District	Approved Projects		Awarded Projects		
		No	Cost (in ₹ Cr)	No	Cost (in ₹ Cr)	Physical Completion (in ₹ Cr)
39	Satna	5	63.44	5	64.64	9.90
40	Sehore	8	126.99	8	115.44	42.07
41	Seoni	5	95.75	5	110.83	6.33
42	Shahdol	6	71.20	6	57.71	12.85
43	Shajapur	5	56.26	5	47.37	24.18
44	Shivpuri	8	119.18	5	86.10	63.07
45	Sidhi	3	37.67	3	35.99	9.58
46	Singrauli	3	80.57	2	62.44	25.04
47	Tikamgarh	7	77.40	7	68.12	8.41
48	Ujjain	8	80.56	8	75.73	30.57
49	Umaria	4	34.73	3	24.42	11.21
50	Vidisha	6	123.82	6	165.56	57.43
Grand Total		297	6877.53	271	6542.01	1459.76

District wise Sewerage/Septage Management Projects in Madhya Pradesh

SI NO	District	Approved Projects		Awarded Projects		
		No	Cost (in ₹ Cr)	No	Cost (in ₹ Cr)	Physical Completion (in ₹ Cr)
1	Betul	1	115.5			
2	Bhind	1	137.5	1	158.99	
3	Bhopal	1	1177.79	1	1161.89	83.14
4	Burhanpur	1	93.5			
5	Chhatarpur	1	181.5			
6	Chhindwara	1	5.5	1	7.40	
7	Damoh	1	104.5			
8	Datia	1	77			
9	Dewas	1	57.2			
10	Dhar	1	176	1	251.41	5.65
11	Guna	1	33			
12	Gwalior	3	327.42	1	115.81	
13	Hoshangabad	1	1.1			
14	Indore	1	608	1	623.92	24.25
15	Jabalpur	2	879.22			
16	Khandwa	1	225.91	1	250.81	25.08
17	Khargaon	1	28.6	1	23.53	1.18
18	Mandsaur	1	165	1	173.23	3.46
19	Morena	1	192.5			
20	Murwara (Katni)	1	38.5	1	37.57	1.88
21	Neemuch	1	11	1	13.94	0.28
22	Ratlam	1	48.4	1	66.09	2.97
23	Rewa	1	5.6			
24	Sagar	2	99			
25	Satna	1	7	1	15.04	0.30
26	Sehore	1	27.5	1	39.94	
27	Seoni	1	126.5			
28	Shivpuri	1	66			
29	Singrauli	1	5.5			
30	Ujjain	2	388.3	2	546.23	92.04
31	Vidisha	1	22	1	30.81	1.31
	Grand Total	36	5432.04	17	3516.61	241.55